

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.04.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta and Anr.	Utsav Mukherjee	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 634 of 2020	RNY Healthcare Services Pvt. Ltd. Vs. Bourn Hall International India Pvt. Ltd. & Anr.	Rakesh Kumar	Gautam Singh-R1 & R2
3.	Comp. App. (AT) (Ins) No. 1058 of 2020	Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd. & Anr.	Samrat Sengupta	Ankur Mittal-R1 Pooja Mahajan-RP Bishwajit Dubey-R2
4.	Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta & Anr.	Smriti Churiwal	
5.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta- IRP Darpan Sachdeva- Intervenor
6.	Comp. App. (AT) (Ins) No. 140 of 2021	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr.	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2

7.	Comp. App. (AT) (Ins) No. 165 of 2021	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr. With	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak
8.	Comp. App. (AT) (Ins) No. 243 of 2021	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	
9.	Comp. App. (AT) (Ins) No. 167 of 2021	AGC Networks Ltd. Vs. Reliance Capital Ltd. & Ors.	Tabrez Malawat	
10.	Comp. App. (AT) (Ins) No. 180 of 2021	Sach Marketing Pvt. Ltd. Vs. Resolution Professional of Mount Shivalik Industries Ltd. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand
11.	Comp. App. (AT) No. 119 of 2020	Vivek Mudgil Vs. Eninov Systems Pvt. Ltd. & Anr.	Deeptakriti Verma	Harsh Sethi-R2

For Hearing

12.	Comp. App. (AT) (Ins) No. 742 of 2020	TrafiguraindiaPvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover
13.	Comp. App. (AT) (Ins) No. 981 of 2020	Kedrion Biopharma INC. Vs. Wizaman Impex Pvt. Ltd.	Gunjan Sinha Jain	Jayant Mehta Aditya Ghadge

Note: The Court will rise at 12:30 PM.

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Hearing

14.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri
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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**